

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2511/1996

New Delhi this the 2nd day of February, 2001

**Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)**

Gurender Singh No.D/3429,  
S/o Sh.Gurdeep Singh R/O  
96-A, Lane No.3, Dashmesh Nagar,  
Patiala 147001(Punjab)

.. Applicant

(By Advocate Sh.Sachin Chauhan )

(8)

VERSUS

1.Union of India through its  
Secretary, Ministry of Home Affairs,  
North Block  
New Delhi.

2.Commissioner of Police, Police  
Headquarters, M.S.O. Building,  
I.P.Estate, New Delhi.

3.The Dy.Commissioner of Police  
Central District,Darya Ganj,  
New Delhi.

.. Respondents

(By Advocate Sh.Vijay Pandita )

O R D E R (ORAL)

**Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)**

Heard both the learned counsel for the parties in OA 2511/1996. The O.A is disposed of with a direction to the respondents to consider the representation submitted by the applicant dated 19.12.1995 in accordance with law, rules and instructions and pass a reasoned and speaking order. This shall be done within two months from the date of receipt of a copy of this order. No costs.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice Chairman(J)

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